

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.02.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	CA (AT) (CH) (Ins) No. 12/2024 For Condone Delay IA No. 47/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors.	Ms. Niranjana Pandian	
2	CA (AT) (CH) (Ins) No. 27/2024 For Condone Delay IA No. 90/2024 For Stay IA No. 91/2024	Ms. Disha Choudhary, Managing Director, Dreamz Infra India Limited Vs Apartment Buyers Consumer Association & Anr.	Mr. Jidesh Kumar	
3	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Ms. S Manjula Devi	Mr. Bijoy P Pulipra For Caveator
4	Comp App (AT) (CH) No. 4/2024 Interim Relief IA No. 74/2024 For Exemption IA No. 75 & 76/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	Mr. Anirudh Wadhwa	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Review Appln No. 02/2024 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V Vs M/s. Kineta Global Limited & 9 Ors.	Mr. V Venkata Sivakumar	

6	Comp App (AT) (CH) (Ins) No. 332/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023 For Direction IA No. 85/2024	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
7	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2 Mr. Pranava Charan- R3 Mr. ML Ganesh- R4
8	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2
9	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
10	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
11	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
12	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
13	IA No. 817/2023 (Condone Delay) in Comp App (AT) (CH) (Ins) No. 258/2023	V. Pathy Enterprises Vs Ohm Srinivasa Paper Boards Pvt. Ltd	Mr. Krishna Bhagavat	Ms. K Jayasudha

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt.Abhilasha & 2 Ors Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. M.V. Swaroop	
15	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2
16	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan- R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi- R10 & R11
17	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
18	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2
19	Comp App (AT) (CH) No. 100/2023 For Condone Delay IA No. 1264/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
20	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. PV Vinod
21	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. P.V. Vinod

22	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd.	Mr. Liju V Stephen	Mr. P.V. Vinod
23	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV- R1, R2
24	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/S Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2
26	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
27	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors.	Mr. T Ravichandran	Mr. Mahesh Thakur

28	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co
29	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020) For Direction IA No. 1213/2023	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors	Mr. Aravind C	Mr. Sourabh Chadda
30	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
31	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfie Correya & Anr Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr	Mr. Srikanth Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2
32	Comp App (AT) (CH) (Ins) No. 169/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd.	Mr. Kairav Trivedi	Mr. S. Satish- R1 Mr. Raj Jhabakh- R2
33	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam- R1 Mr. Y Suryanarayana- R3, R6-R8
34	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No. 1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1- R4
35	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	

36	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
37	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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